

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2551  
ANSWERED ON:10.12.2012  
REFUSAL TO SC/ST FOR SCHOLARSHIP  
Choudhry Smt. Shruti

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received complaints that in some States, SC/ST students are being denied scholarships under different central schemes;
- (b) if so, the details thereof and reasons therefor; and
- (c) the corrective steps being taken in this regard so far in consultation with each State?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) to (c) The Central assistance is released to the State Governments for implementation of the Centrally Sponsored Schemes for payment of scholarship to the Scheduled Caste/Scheduled Tribe Students. The States/UTs release the scholarship amount to the eligible beneficiaries. All the State Governments/Union Territory administrations have been requested to designate Grievance Redressal Officers at the State and Districts levels to redress scholarship related grievances of the students.